THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong 29th October, 2015

No. HCM.II/333/2013/3210: Hon'ble The Chief Justice, High Court of Meghalaya, in exercise of power under Rule 7(B)(5) of the High Court of Meghalaya Rules, 2013 is pleased to transfer and post the following Judicial Officers under the Meghalaya Judicial Service as under:-

Sl. No.	NAME	GRADE	PRESENT POSTING	NOW TRANSFERRED AND POSTED AS
1	Shri C. G. Momin	Grade – III Judicial Officer	Judicial Magistrate First Class / Munsiff West Garo Hills District, Tura	Judicial Magistrate First Class / Munsiff East Garo Hills District, Williamnagar
2	Smti. R. Rymbai	Grade – III Judicial Officer	Judicial Magistrate First Class Ri Bhoi District, Nongpoh	Judicial Magistrate First Class / Munsiff West Jaiňtia Hills District, Jowai
3	Smti. E. Shabong	Grade – III Judicial Officer	Judicial Magistrate First Class / Munsiff West Jaiňtia Hills District, Jowai	Judicial Magistrate First Class Ri Bhoi District, Nongpoh

The above incumbents are to join their respective office with immediate

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/333/2013/3210A

Dated 29th October, 2015

Copy for information to:-

effect.

 The Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.

- 4. The Joint Registrar cum –OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 5. The Joint Registrar, High Court of Meghalaya, Shillong.
- 6. The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong
- 7. The Registrar (Admn.), High Court of Meghalaya, Shillong.
- 8. The District and Sessions Judge, Tura.
- 9. The District and Sessions Judge, Nongpoh.
- 10. The District and Sessions Judge, Williamnagar.
- 11. The District and Sessions Judge, Jowai.
- 12. Shri C. G. Momin, Judicial Magistrate First Class / Munsiff, Tura.
- 13. Smti. R. Rymbai, Judicial Magistrate First Class, Nongpoh.
- 14. Smti. E. Shabong, Judicial Magistrate First Class / Munsiff, Jowai.
- 15. The Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 16. The Private Secretary to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.
- 17. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.
- 18. The Treasury Officer, Treasury, Jowai.
- 19. The Treasury Officer, Treasury, Williamnagar.
- 20. The Treasury Officer, Treasury, Tura.
- 21. The Treasury Officer, Treasury, Nongpoh.
- 22.The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
 - 23. The Director printing and Stationary Government of Meghalaya, with a request to publish the said notification in the next issue of the Gazette.

24. Office File.

REGISTRAR GENERAL